

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

C. P. No.16/156/2016

PRESENT: SMT. INA MALHOTRA  
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.08.2017**

**NAME OF THE COMPANY:**M/s. SIG Sauer (India) Pvt. Ltd.

**SECTION OF THE COMPANIES ACT:**621A

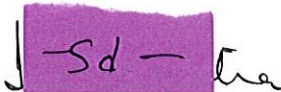
<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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**Present:** Mr. Rohit Jain, Advocate

**Order**

Notice be issued to the ROC to be present in court and give an explanation for not submitting the reply in this case.Dasti.

To come up on 11<sup>th</sup> August, 2017.

  
(Ina Malhotra)  
Member (J)